

[Sh. Ravi Narayan Pani ]

House and the Government towards the action of the management of Heavy Water Plant at Talcher (Orissa) in ignoring the popular trade union functioning in the plant. This development is of great public importance because serious unrest has been created in a vital national Atomic plant by recognising the unrepresentative body ignoring the popular verdict of the majority of the workers.

The democratically elected majority group of the Union affiliated to CITU have been agitating peacefully through prolonged *dharna* since 4th August 1988 demanding a democratic solution to the problem. They have made the most reasonable and democratic suggestion of deciding the matter through a secret ballot. But instead of doing so the management has resorted to repressive methods. I, therefore, urge upon the Government to end this state of affairs in this vital plant and take steps to restore recognition to the duly and democratically elected office bearers of the Union.

13.00 hrs.

- (v) **Need to widen National Highway No. 24 passing through Bareilly, Uttar Pradesh and to construct a overbridge on Bareilly-Badaun Road**

[Translation]

**SHRI SANTOSH KUMAR GANGWAR** (Bareilly): Mr. Deputy Speaker, Sir, I would like to make a submission under Rule 377. Bareilly is one of the important industrial centres of Uttar Pradesh. Apart from being a big city there are several industrial units located in the city as also fertilizer factory of IFFCO, All India Veterinary Research, Institute Divisional Railway Office of North Eastern Railway etc. are also there. In view of its

utility and importance, the Central Government has decided to develop it as a counter-Magnet City under National Capital Region Plan. But this decision has not been implemented so far. There is a national highway No. 24 which runs between Delhi and Lucknow. There is very heavy traffic on this highway. In view of this heavy traffic, it requires to be widened near Bareilly and a bypass to be constructed. An overbridge should also be provided on Bareilly-Badaun section. This is very urgently required. There has been a constant demand by the public for this. In the absence of these facilities, accidents take place every other day and driver's time is also wasted. The Government is required to issue necessary directions for taking up the widening of the national highway and construction of overbridge on Bareilly Badaun road immediately.

(vi)

**Need to provide cooking gas to the people of Gujarat at cheaper rates**

**SHRI KASHIRAM CHHABILDAS RANA**

(Surat): Mr. Deputy Speaker, Sir, I would like to make a submission under Rule 377. Many Gas reserves have been found at various places in Gujarat. The Centre has not been fair to Gujarat as far as the price and distribution of gas is concerned. The people of Gujarat are charged the same rates as are charged from others whereas States of Bihar and Madhya Pradesh, where coal is found, people get electricity at cheaper rates because cost of generation of electricity is lower there than that in other States. Therefore, I would like to make a demand that the people of Gujarat should be supplied cooking gas at cheaper rates. In case this is not done, the people of Gujarat will also launch a mass-movement in support of this demand as was done by the people of Assam. Besides, G. A. I. L.'s agency should be scrapped and the gas for industrial purposes should be supplied at the rate fixed by the O. N. G. C. and domestic demand should be met at still

lower rate (about Rs. 800).

- (vii) **Need to issue directions to Jammu and Kashmir Government to release salary of Government employees who have migrated from Kashmir Valley to Jammu** (1402377)

[English]

SHRI PIYARE LAL HANDOO (Anantnag): Among thousands of migrants from Kashmir Valley, there are quite a few hundreds who were salaried Government employees of various departments including low-paid police officials and men of fire-fighting force. They had to flee with members of their families and have now been in Jammu since middle of March, 1990 while State employees of various departments have been given their salaries periodically even after long delays, these officers of the police and fire-fighting services have not been paid their salary dues since 1.4.1990. They are not entitled to any financial relief since they are Government employees. The employees have been on hunger strike for quite some days now at Jammu and members of their families are on the verge of starvation. Directions are required to be issued, to State Government for release of pay for these starving families immediately to end their agony of these unfortunate citizens of the country.

- (viii) **Need to increase the capacity of Nagpur Telephone exchange by 15000 additional lines** (1402377)

SHRI BANWARI LAL PUROHIT (Nagpur): Mr. Deputy Speaker, Sir, I draw the attention of the House towards the poor performance of the Nagpur Telephone Exchange. Major part of the development of any region in the country depends upon the functioning of the telephone system. Tele-

phone facility has a major role in the development of Industry and business in and in strengthening the economy of the region.

Nagpur Telephone Exchange was converted into Electronic Exchange some time back and there was hope to the persons who were in waiting list. The Government has set up the Electronic Exchange and scrapped the earlier one. Due to commissioning of the new Electronic Telephone Exchange at Nagpur, there was hope among the people who were in waiting list to get the lines, but now the position is totally reversed. The waiting list is mounting day by day. New lines have not been provided due to which Industry and business development of the city is retarded.

In view of this there is urgency to expand the main Nagpur Telephone Exchange immediately by additional 15000 lines.

MR. DEPUTY SPEAKER: Now, we adjourn for lunch till five minutes past Fourteen of the Clock.

1306 hrs.

*The Lok Sabha then adjourned for lunch till five minutes past Fourteen of the Clock*

*The Lok Sabha reassembled after lunch at nine minutes past Fourteen of the Clock*

[SHRIMATI GEETA MUKHERJEE *in the Chair*]

RE. SITUATION IN PUNJAB

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): Madam Chairman, I wish to bring